

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. 9/97 /199

(3)

Gopal Lal

Versus

U.O.E. & ors.

Date of Order

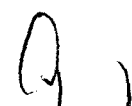
Orders

9-1-97

Mr. S.K. Kumar, Counsel for the applicant

The learned Counsel for the applicant seeks permission to withdraw the OA. The OA is dismissed as withdrawn.


(RATTAN PRAKASH)
Judicial Member


(O. P. Sharma)
Administrative Member

Despatched
No. 8723

Date: 27-1-97

*Order sent to the
applicant vide
dt 5-2-97*